## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 528 /(MAH)/2017 SHRI B.S.V. PRAKASH KUMAR Present: CORAM: MEMBER (J) SHRI V. NALLASENAPATHY MEMBER (T) ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017 NAME OF THE PARTIES: M/s. Landmark Realty
VS
Steinx India Put Utd. SECTION OF THE COMPANIES ACT: \_\_ OF THE Companies Act 1956/2013/I & BP Code 2016. S. No. Advocate 1

## Order CP 528/I&BP/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter on 21.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)